

1	2	3	4
24. Manipur		7	4
25. Meghalaya		8	2
26. Mizoram		1	...
27. Nagaland		...	4
28. Tripura		2	2
		832	890

Alcohol Policy

555. SHRI AJIT KUMAR SAHA : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that all the official committees had recommended against partial or total decontrol of molasses as well as for pegging at a low level the price of molasses as it was only an effluent of the sugar industry and no additional production cost was involved to this; and

(b) if so, whether Government are keeping these recommendations in view before fixing new sugar and alcohol policy ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). A number of Committees, including expert agencies have examined various issues, including the question of fixation of prices of molasses and alcohol. The recommendations of these committees/agencies are kept in view while reviewing matters relating to alcohol and molasses including fixation of prices thereof.

The existing policy regarding molasses and alcohol is presently under detailed review.

[Translation]

Allotment of new equipment for Faizabad Telephone Exchange

556. SHRI NIRMAL KHATTRI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether under the scheme to equip Faizabad Telephone Exchange with new equipment, the Uttar Pradesh Circle has sent any scheme or proposal to the Centre for the allotment of new equipment; and

(b) when this new equipment would be allotted and commissioned ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Due to constraints in the availabilities of switching equipment, the allotment of new equipment to Faizabad has not been considered.

[English]

Action performance plan for Bharat Heavy Electricals Ltd.

557. SHRI D. N. REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) whether any action performance plan has been chalked out by Government for Bharat Heavy Electricals Ltd. and other public sector units to ensure that the plan targets are not slipped; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K. K. TEWARY) : (a) and (b). The Public Sector Units chalk out their own annual operational plans each year. These are monitored at the corporate level by the PSUs. Selective indicators are monitored by the Government also. The annual performance plan for 1986-87 covers parameters, such as, production, profits, inventory, sundry-debtors, amongst others.

Production of telecommunication equipment by Rae Bareilly unit of Indian Telephone industries

558. SHRI H. M. PATEL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to introduce latest telecommunication technology at Rae Bareli Unit of Indian Telephone Industries (ITI).

(b) if so, whether such plans have been made for any other units of ITI also;

(c) if so, the details thereof; and

(d) whether the production of equipment and feeding components would be discontinued at crossbar switching factory at Rae Bareli Unit ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (c). No, Sir. At present there is no proposal under consideration of Government for introduction of latest telecommunication technology at Rae Bareli Unit of Indian Telephone Industries Limited.

(d) No, Sir.

Non-Utilisation of funds by ONGC

559. SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that the Oil and Natural Gas Commission did not utilise the funds remarked for development work during 1985-86 ; and

(b) if so, the reasons for not achieve the target fixed in regard to development works by Oil and Natural Gas Commission ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) ONGC has utilised the plan allocation of Rs. 2100 crores (RE 1985-86) according to the available provisional figures.

(b) Does not arise.

Model Post Offices in Kerala

560. SHRI VAKKOM PURUSHOTHAMAN : Will Minister of COMMUNICATIONS be pleased to state :

(a) whether there are any model Post Offices in Kerala ;

(b) if so, the details thereof ;

(c) if not, the reasons therefor ; and

(d) whether there is any proposal to sanction any new model Post Office in Kerala ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) The question does not arise in view of reply to part (a) above.

(c) The Department's aim is that every post office must attain a minimum standard in terms of equipment, upkeep and quality of service. This means that the limited resources available to the Department have to be judiciously deployed among post offices located in different Circles and different areas within the Circle so that there is no dissatisfaction on this score among the staff as well as members of the Public. The Question of 'model post offices' in Kerala or any other Circle has to be considered against this background. However, within the normal resources allotted and subject to usual financial limits, postal authorities can always pay special attention in selected cases depending upon relative importance.

(d) As part of a plan to improve the quality of postal service in the State one post office in each district, mainly in the district head quarter towns is being selected by the Circle authorities for concentrated attention. There is however no proposal to sanction any new post offices to serve as model post offices.